



**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs), DELHI**

**ORDER**

In view of the forthcoming 'Mediation for Nation 2.0' Campaign, following officials from Office Pool, Administration Branch-II (Central), Tis Hazari Courts, Delhi, are hereby deputed (on temporary basis) to the Mediation Center, Tis Hazari Courts, Delhi till completion of ibid campaign or till further orders, whichever is earlier.

Sl. No.	Employee Code/ Roll No.	Name & Designation
1.	15427948	Sh. Suresh Kumar, SJA
2.	64042990	Sh. Atul Kumar, JJA
3.	13737513	Sh. Deepak, JJA
4.	16823872	Sh. Vijay Kumar, JJA

**Note:** Non-compliance of order or proceeding on leave immediately will be deemed as deliberate insubordination and appropriate disciplinary proceedings shall be initiated against the delinquent, as per rules, without any notice.

*Chandna*

(Anju Bajaj Chandna)  
Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi

No. F.97(30-I)/P&T/Admn.II (HQs)/2026/4206-216

Dated, Delhi the 19 JAN 2026

**Copy forwarded for information and necessary action to:**

1. The Principal District & Sessions Judge, Delhi/New Delhi
2. The Officer-in-Charge, Mediation Center, Tis Hazari Courts, Delhi
3. PS to the undersigned.
4. The Dealing Asst., Website Committee, THC, Delhi with the directions to upload the same on official website
5. For uploading on LAYERS
6. The officials concerned for immediate compliance.

*Chandna*

Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi